

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

01/02/17.

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2, गाजियाबाद

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	नियत वाद	NIL				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	निस्तारित वाद	NIL.				

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2, गाजियाबाद

DATE-11/2/17


अपर मुख्य न्यायिक माजिस्ट्रेट -
कोर्ट संख्या-4, गाजियाबाद

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of... ACOM-4

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
4269/15	को. शशीत	M.VACT	CoT		The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
4266/15	u - शशीत	u	u		
4267/15	u - शशीत	u	u		
4287/15	u - शशीत	u	u		
4274/15	u - शशीत	u	SPT		
	u - शशीत	u	u		

Note - P.O is on leave SINCE
09.01.2017

F/L 
अपर मुख्य न्यायिक माजिस्ट्रेट
कोर्ट संख्या-4, गाजियाबाद
11/2/17

